

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4157
ANSWERED ON:06.09.2012
INFRASTRUCTURE STATUS
Annayyagari Shri Sai Prathap

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry of Petroleum & Natural Gas has asked the Ministry of Finance to accord infrastructure status to energy exploration and production business;
- (b) if so, the details thereof; and
- (c) the details of the response received from the Ministry of Finance in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) to (c)

The Ministry of Petroleum & Natural Gas has proposed the inclusion of production of oil & gas, development & drilling activities under the Harmonized list of Infrastructure sub-sector on account of fulfillment of most of the defining characteristics of infrastructure sub-sectors as laid down by the National Statistical Commission (2001) headed by Dr. C. Rangarajan and considering the positive externalities created for the development of the economy. Response on final decision has not yet been received from the Ministry of Finance.